

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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**ORDER No - 946 DATED: 26.11.2016**

In suppression of earlier High Court Order No.1049 dated 04.02.2016 to the extent it pertains to Sexual Harassment Probe Committee, following Committees for Sexual Harassment Probe, for Jammu and Srinagar Wings of the High Court are constituted with immediate effect:

**For Jammu Wing**

- i) Hon'ble Mr. Justice Alok Aradhe
- ii) Hon'ble Mr. Justice Tashi Rabstan
- iii) Ms. Bala Jyoti, District Judge

**For Srinagar Wing**

- i) Hon'ble Mr. Justice Ali Mohammad Magrey
- ii) Hon'ble Mr. Justice B. S. Walia
- iii) Ms. Jeema Bashir, District Judge.

Sd/-

(N. Paul Vasanthakumar)

Chief Justice

**Dated:- 26.11.2016**

No:- 29500-511/6.5

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble the Chief Justice,
- 3) Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for kind information of their Lordships.
- 4) Registrar Vigilance, High Court of J&K, Jammu, for information.
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information.
- 6) Ms. Bala Jyoti, District Judge,
- 7) Ms. Jeema Bashir, District Judge,  
.....for information and necessary action.

1/c NTC, Jammu

(Ashok Kumar Koul)

Registrar General

26.11.16